

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).8365/2024

[Arising out of impugned final judgment and order dated 15-12-2023 in MAT No.1595/2019 passed by the High Court at Calcutta]

KOUSIK PAL

PETITIONER(S)

VERSUS

BM BIRLA HEART RESEARCH CENTRE & ORS.

RESPONDENT(S)

[HEARD BY : HON. SANJAY KAROL AND HON. MANOJ MISRA, JJ.]

Date : 19-12-2025 This petition was called on for pronouncement of judgment today.

For Petitioner(s) :

Mr. Pranjal Kishore, AOR
Mr. Vivekananda Bose, Adv.
Mr. Ratikanta Pal, Adv.
Mr. Nagarjun Sahu, Adv.

For Respondent(s) :

Mrs. Rakhi Banerjee, Adv.
Mr. Chand Qureshi, AOR
Mr. Mujahid Ahmad, Adv.
Ms. Talat Chaudhary, Adv.
Mr. Mohammad Usman Siddiqui, Adv.
Mrs. Aisha Siddiqui, Adv.
Ms. Sakeena Quidwai, Adv.
Ms. Tasleem Siddiqui, Adv.
Mr. Salman Siddiqui, Adv.
Ms. Nandini Sen Mukherjee, AOR

1. Hon'ble Mr. Justice Sanjay Karol pronounced the judgment (reportable) of the Bench comprising of his Lordship and Hon'ble Mr. Justice Manoj Misra.
2. Leave granted.
3. The appeal is allowed in terms of the signed judgment (reportable), which is placed on the file.

4. Pending application(s), if any, shall stand disposed of.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)